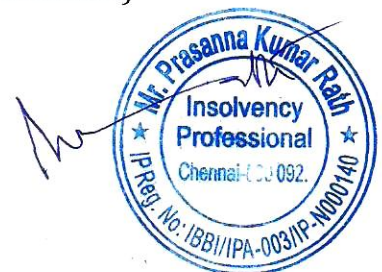


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF VALUE DESIGNBUILD PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Value Designbuild Private Limited
2.	Date of incorporation of corporate debtor	02/09/2002
3.	Authority under which corporate debtor is incorporated / registered	RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102KA2002PTC030953
5.	Address of the registered office and principal office (if any) of corporate debtor	No.42, 2nd Floor, Castle Street Ashok Nagar Bangalore, Karnataka - 560066
6.	Insolvency commencement date in respect of corporate debtor	Order delivered on 13.04.2023 (Copy of order received by email on 17.04.2023)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Corporate Insolvency Resolution Process (CIRP) i.e. 09-10-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Prasanna Kumar Rath Reg. No.: IBBI/IPA-003/IP-N000140/2017-18/11512
9.	Address and e-mail of the interim resolution professional, as registered with the Board	3A/4 Mullai Street, Sree Hari Nilayam, Brindavan Nagar, Koyambedu, Chennai-600092  <a href="mailto:prasannarath.cma@gmail.com">prasannarath.cma@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No. 184, Poonamalle High Road, 6-FF, Golden Enclave, Kilpauk, Chennai, Tamil Nadu – 600010  <a href="mailto:cirp.designbuild@gmail.com">cirp.designbuild@gmail.com</a>
11.	Last date for submission of claims	01-05-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **Corporate Insolvency Resolution Process** of the **Value Designbuild Private Limited** on **13.04.2023** (Copy of order received by email on **17.04.2023**)



The creditors of Value Designbuild Private Limited, are hereby called upon to submit their claims with proof on or before 01-05-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Prasanna Kumar Rath  
Interim Resolution Professional  
In the matter of Value Designbuild Private Limited  
IBBI Regn No - IBBI/IPA-003/IP-N000140/2017-18/11512

Place: Chennai  
Date : 18.04.2023